

## Annexure-2

Name of the corporate debtor: Bhuvana Infra Project Limited; Date of commencement of liquidation: 10th December, 2019; List of stakeholders as on: 15th March, 2021

## List of operational creditors (Government Dues)

S.No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The Income Tax Officer (TDS Ward-1(1) no.59, HMT Bhavan, 4th Floor Bellary Road, Bangalore)	Bangalore		07-01-2020	67,77,510	67,77,510	Outstanding TDS	-	-	2.06%	-	-	-	-	
2	Deputy commissioner of Commercial Taxes (Audit-4.8, DGSTO-4 Department of commercial taxes, no.603, A Block, Koramangala, Bangalore-560047)	Karnataka		20-02-2020	8,06,89,719	8,06,89,719	KVAT	-	No	24.53%	-	-	-	-	
3	Deputy Commissioner of Income- Tax (Circle 1)(2), Room No. 242, 2nd Floor, BMTC Building, Koramangala, Bangalore -560001)	Union		23-01-2020	5,25,51,518	4,84,83,721	Income Tax demand along with penalty for AY 2016-17 & AY 2017-18.	-	-	14.74%	-	-	40,67,797	-	
4	Employees Provident Fund Organisation Ministry of Labour, Govt. of India, Sub-regional Office, Bommasandra, Annapoorneshwari Complex, Survey No. 37/1, 6th Main, Singasandra, Hosur Main Road, Bangalore - 560068	Union		17-12-2020	8,20,528	8,20,528	Provident fund		Yes	0.25%					
5	Deputy Commissioner of Commercial Taxes (The Commercial tax officer (Audit) 4.2, DGSTO-4, No 402, 4th Floor, A Block, VTK-2, Rajendra Nagar, Koramangala, Bengaluru 47)	Karnataka		04-02-2020	19,22,09,407	19,22,09,407	KVAT	-	Yes	58.43%	-	-	-	-	
					<b>33,30,48,682</b>	<b>32,89,80,885</b>				<b>100.00%</b>	-	-	<b>40,67,797</b>		